

**GOVERNMENT OF INDIA
MINISTRY OF TOURISM**

**LOK SABHA
UNSTARRED QUESTION NO.†2481
ANSWERED ON 03.08.2026**

**DEVELOPMENT OF TEMPLES UNDER
PRASHAD IN HIMACHAL PRADESH**

†2481. DR. RAJEEV BHARADWAJ:

Will the Minister of TOURISM be pleased to state:

- (a) the details of number of temples approved for development by the Government under the Pilgrimage Rejuvenation and Spiritual, Heritage Augmentation Drive (PRASHAD) scheme in Himachal Pradesh, district-wise, including Kangra and Chamba districts;**
- (b) whether in view of the significance of the prominent pilgrimage sites i.e., Jai Shri Nandikeshwar Dham and the Aadi Himani Chamunda Devi Temple situated at the peak of the Dhauladhar mountain ranges in Kangra district of Himachal Pradesh, the Government proposes to undertake restoration and rejuvenation work under scheme of the said sites; and**
- (c) if so, the details thereof?**

ANSWER

THE MINISTER OF TOURISM (SHRI GAJENDRA SINGH SHEKHAWAT)

(a): Development of tourism infrastructure is primarily undertaken by the respective State Governments (SGs) and Union Territory Administrations (UTAs). However, Ministry of Tourism under its Scheme “Pilgrimage Rejuvenation and Spiritual, Heritage Augmentation Drive” (PRASHAD) provides financial assistance to the SGs and UTAs for development of tourism related infrastructure at identified religious and heritage sites across the country.

No project has been sanctioned in Himachal Pradesh under the PRASHAD Scheme. However, the Ministry of Tourism has sanctioned various infrastructure development projects under the Schemes of Swadesh Darshan (SD), Swadesh Darshan 2.0 (SD2.0) and Challenge Based Destination Development (CBDD) in the State of Himachal Pradesh

including Kangra and Chamba districts. The details of which are annexed.

(b) to (c): Currently, no proposal is under consideration for the restoration and rejuvenation of Jai Shri Nandikeshwar Dham and the Aadi Himani Chamunda Devi Temple situated at the peak of the Dhauladhar mountain under the PRASHAD Scheme. However, receiving proposals from the State Governments and UT Administrations for financial assistance for tourism projects is a continuous process. The proposals received are examined with reference to the prescribed guidelines and financial assistance is extended for such projects subject to fulfilment of the stipulated conditions and availability of funds.

ANNEXURE

STATEMENT IN REPLY TO PART (A) OF LOK SABHA UNSTARRED QUESTION NO.†2481 ANSWERED ON 03.08.2026 REGARDING DEVELOPMENT OF TEMPLES UNDER PRASHAD IN HIMACHAL PRADESH RAISED BY DR. RAJEEV BHARADWAJ

List of Projects sanctioned in Himachal Pradesh under Swadesh Darshan Scheme

(In ₹ Crore)

Sr. No.	Circuit/ Sanction Year	Name of the Project	Amount Sanctioned
1.	Himalayan 2016-17	Development of Himalayan Circuit: Kiarighat, Shimla, Hatkoti, Manali, Kangra, Dharamshala, Bir, Palampur, Chamba	68.34

List of Projects sanctioned in Himachal Pradesh under Swadesh Darshan 2.0 Scheme

(In ₹ Crore)

Sr. No.	Destination	Name of the Project	Sanction Year	Amount Sanctioned
1.	Chintpurni	Development of Maa Chintpurni Devi Temple, Una	2025-26	56.26

List of sanctioned projects under Challenge Based Destination Development (CBDD) Scheme

(In ₹ Crore)

Sr. No.	Destination/ Category	Name of the Project	Sanction Year	Amount Sanctioned
1.	Kaza (Culture& Heritage)	Tourism Infrastructure development at Kaza	2024-25	24.82
2.	Rakchham (Vibrant Village Programme)	Tourism Infrastructure Development at Rakcham - Vibrant Village	2024-25	4.96
